

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH CHENNAI
Original Application No. 64 OF 2020 (SZ)

IN THE MATTER OF:

V. Rajesh

... Applicant

Versus

Union of India and others

... Respondents

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Place: Chennai
Date : 11.04.2022



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DEPONENT
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Status Report of the Joint Committee
(As per Hon'ble National Green Tribunal, Southern Zone, Chennai
Order dated 10.03.2022 in OA no. 64/2020)

The Honourable National Green Tribunal, Southern Zone, Chennai, in the matter of OA no. 64 of 2020 stated and directed the committee on 10.03.2022 as;

“In the meantime, the joint committee is directed to inspect the area again and find out whether there was any progress in implementation of Solid Waste Management Rules, 2016 within that area and submit a report to this Tribunal”

In compliance to the Hon'ble Tribunal order, joint committee has carried out field visit on 05.04.2022 along with the EO & other officials of Minjur Town Panchayat and discussed about the Solid Waste Management in that area as well as compliance of the recommendation made in the joint committee report submitted on 22.06.2021.

1. Solid Waste Management in Minjur Town Panchayat

Minjur is a Town Panchayat in Thiruvallur district of Tamil Nadu has a population of 28,377 as per Census India 2011. The town is spread over an area of 8.28 sq. km. The Current population (as of 2021) of 34,004 is distributed in 18 wards and generates about 7.27 metric tons of solid waste per day. The biodegradable sources contribute to about 4.21 MT & Non-degradable 3.06 MT. The bio degradable waste is being processed at the present area near the Kosasthalai River flood zone, as suggested in the joint committee report, new area for processing solid waste is under progress. As per the information, solid waste generated is collected door to door 100% & 80% of waste is being segregated at sources. The plastic waste is bailed and sent to recycler. Incinerable waste are being stored and disposed along with biomined waste for co-processing/incineration through recycler, whereas no records are being maintained for disposal of fresh recyclable & incinerable waste.

2. Compliance of suggestions made in joint Committee Report dt. 22.06.2021

i. Minjur Town Panchayat shall clear the dumped solid waste (legacy wastes) in the processing/ dump site by carrying out Bio mining as per CPCB guidelines;

Centre for Environmental Studies (CES), Department of Civil Engineering, Anna University, Chennai has prepared DPR in the Month of August 2021 and suggested for bio mining. As per the report, the estimated quantity of legacy waste is about 2300 m³. Subsequently, the biomining of legacy waste work was awarded to M/s. Green Service Trust

The biomining activity is being periodically monitored by CES, Anna University with respect to quantity of legacy waste processed, material recovered and disposed. The quantity processed during the month of October 2021 to March 2022 is as detailed below;

Month	Quantity Processed in Kg					
	Qty Processed	RDF – plastic	RDF – Chappal, Bags	RDF - cloth	Compost Sand	Recyclable waste
Oct-21	53547	13387	2677	3480	33736	267
Nov-21	Not processed due to rain					
Dec-21	55248	13812	2762	3591	34807	276
Jan-22	94347	23587	4717	6132	59440	471
Feb-22	410553	102638	20528	26686	258647	2054
Mar-22	451777	112944	22589	29366	284619	2259
Total	1065472	266368	53273	69255	671249	5327
Balance quantity to process				Approx. 2650 kg		

ii. The Executive Officer, Minjur Town Panchayat in coordination with District Administration shall identify an alternate land for handling and treatment (Processing & Incineration) of municipal solid waste as per the Solid Waste Management Rules, 2016

It is submitted that EO, Minjur Town Panchayat has identified & submitted proposal for alternate land to Government of Tamil Nadu through District Collector, Thiruvallur. In turn, Commissioner of Land Administration has made a query and requested District Collector, Thiruvallur to re-submit land transfer proposal afresh after issuing enter upon permission.

Minjur Town Panchayat has written letter to the concerned department for obtaining NOC as query raised in land transfer.

The copy of letters is attached as **Annexure 1**.

- iii. *Minjur Town Panchayat shall ensure 100% collection of solid waste being generated within its jurisdiction with proper segregation, door to door collection, processing and disposal by complying with the provisions of the Solid Waste Management Rules 2016***

It is informed that Solid Waste generated is collected door to door 100% & 80% of waste is being segregated at sources. About 7.27 metric tons of solid waste is being generated per day, in which the biodegradable is about 4.21 MT & Non-degradable is about 3.06 MT, whereas no records are being maintained for disposal of recyclable & incinerable waste.

- iv. *The Minjur Town Panchayat shall remit interim Environmental Compensation (EC) of Rs.12 Lakhs for not complying with the provisions of the Solid Waste Management Rules, 2016, as directed by the Hon'ble National Green Tribunal (Principal Bench) in its order dated 28.02.2020.***

It is submitted that the Environmental Compensation calculated for non-compliance of SWM, Rules 2016 for the period 01.04.2020 to 30.09.2020 of Rs 12 lakhs is not remitted to TNPCB by Minjur Town Panchayat till date.

3. Conclusions/ Suggestions:

Minjur Town Panchayat has carried out biomining of legacy waste, which is in the completion stage and in process of getting final approval for the identified land for shifting of Solid Waste Processing site. Based on the progress made, the joint committee further suggest the following;

- Minjur Town Panchayat shall expedite the matter and complete the processing of remaining legacy waste. CES, Anna University shall ensure that the legacy waste is completely removed & processed before issuing completion certificate.
- Minjur Town Panchayat shall expedite the process of shifting the solid waste processing site to the newly identified area. District Collector shall issue the enter upon permission to the identified land.
- Minjur Town Panchayat shall also obtain necessary approval/Authorisation from TNPCB for the newly identified processing site as per SWM, Rules 2016
- Minjur Town Panchayat shall maintain proper records for disposing of Recyclable & Incinerable waste.

- PWD/ Minjur Town Panchayat Shall develop Green belt in the area after removal of the legacy waste.
- Environmental Compensation of Rs. 12 lakhs calculated by the Joint Committee may be imposed on Minjur Town Panchayat and remit to TNPCB.

In view of the above, Joint Committee suggested that action taken shall be periodically reviewed by District Administration as well as TNPCB to comply with above at the earliest.



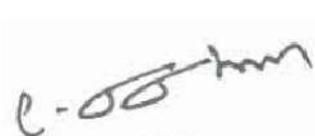
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Photographs



Bio mined Area



Compost Soil



Yet to process